

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

LOK SABHA

**UNSTARRED QUESTION NO. 1376
TO BE ANSWERED ON 11.2.2019**

EMPLOYEE WELFARE SCHEME IN KENDRIYA VIDYALAYAS

**1376. SHRIMATI ANJU BALA:
SHRI L.R. SHIVARAME GOWDA:
SHRI TEJ PRATAP SINGH YADAV:**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Kendriya Vidyalaya Sangathan (KVS) collect part of salary of employees under the Employee Welfare Scheme (EWS);
- (b) if so, the details of rules governing EWS, money collected, utilised, unutilised, assistance provided to employees in case of death, medical treatment during the last three years;
- (c) whether the employees of KVS are facing problems due to lack of amenities/facilities;
- (d) if so, the details thereof including shortage of quarters, creche facility, CGHS facility, etc.; and
- (e) the steps taken/being taken by Government for welfare of employees of KVs?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(DR. SATYA PAL SINGH)**

(a) & (b) The Employee Welfare Scheme (EWS) is being implemented in Kendriya Vidyalaya Sangathan (KVS) with effect from April, 2002. The amount of monthly subscription and amount of welfare cover, in case of death of an employee under the scheme, is as under:-

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Group to which the employee belongs	Rate of monthly subscription	Amount of Welfare Cover
'A'	120	1,20,000.00
'B'	60	60,000.00
'C'	30	30,000.00
'D' (now in Group 'C')	15	15,000.00

This fund is utilised for payment of interest along with its own share to the subscriber on retirement at the rate as defined in Central Government Employees Group Insurance

Scheme 1980. The unutilised money is invested in Government Bonds/Fixed Deposit with Nationalised Banks. No assistance for medical treatment is provided under the scheme. The assistance provided to employees in case of death of employee during last three years is as follows:-

Year	Amount Paid (in Rupees)
2015-16	5276107
2016-17	5390539
2017-18	5623781

(c) to (e) No, Madam. Facilities such as staff quarters, CGHS / Medical etc. have been extended to the employees of KVS. Employees have been allowed to draw House Rent Allowance where staff quarters are not available or residing in their own houses. Necessary instructions have been issued for setting up of the crèche facility in all the establishments of KVS, where the number of employees is fifty or more.
